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Title: Secretary-General reported three message from Rajya Sabha that Rajya Sabha (i) at its sitting held on 21st December, 2015, Rajya Sabha Passed without any amendment to the Scheduled Tribes (Prevention of actrocities) Amendment Bill, 2015, passed by the Lok Sabha at its sitting held on 4th April, 2015. (ii) had no recommendations to make to Lok Sabha in the Appropriation (No.4) Bill, 2015 passed by the Lok Sabha on 15th December, 2015, and (iii) had no recommendations to make to Lok Sabha in the Appropriation (No.5) Bill, 2015, passed by Lok Sabha on the 15th December, 2015.

SECRETARY GENERAL: Madam Speaker, I have to report three messages received from the Secretary General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21<sup>st</sup> December, 2015 agreed without any amendment to the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2015 which was passed by the Lok Sabha at its sitting held on the 4<sup>th</sup> August, 2015."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.4) Bill, 2015, which was passed by the Lok Sabha at its sitting held on the 15<sup>th</sup> December, 2015 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No.5) Bill, 2015, which was passed by the Lok Sabha at its sitting held on the 15<sup>th</sup> December, 2015 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

**12.02 hours**